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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 43/16	TP 45/17	For compliance of office objections raised by Registry	433( e)/ 433(f)	Magnifico Minerals Pvt. Ltd. Vs Bellary Ispat Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

33. SHANKAR

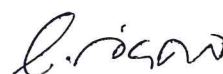
petitioner



9945320407

33. Jamoluddin. S.

Respondent



934354 6964

**ORDER**

Counsel for petitioner is present. Counsel for respondent is also present. He has filed objections. Both the counsels reported matter may likely to be compromised between the parties. List it on 10/10/2017. Meanwhile counsel for petition<sup>er</sup> to comply the objections raised by the Registry.



MEMBER(J)



MEMBER(T)